

**COURT-I**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**Appeal Nos. 290, 291, 292, 235, 234 & 236 of 2013**

**Dated : 14<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 290 of 2013**

**ESP Urja Pvt. Ltd. ... Appellant (s)  
Versus  
Gujarat Electricity Regulatory Commission & Ors. ... Respondent (s)**

**Appeal No. 291 of 2013**

**Azure Power (Gujarat) Pvt. Ltd. ... Appellant (s)  
Versus  
Gujarat Electricity Regulatory Commission & Ors. ... Respondent (s)**

**Appeal No. 292 of 2013**

**Millennium Synergy (Gujarat) Pvt. Ltd. ... Appellant (s)  
Versus  
Gujarat Electricity Regulatory Commission & Ors. ... Respondent (s)**

**Counsel for the Appellant(s): Mr. Tejas Karia  
Mr. Ramanuj Kumar  
Mr. Surjendu Sankar Das  
Mr. Siddharth Agrawal**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan for GUVNL**

**Appeal No. 235, 234 and 236 of 2013**

**Gujarat Urja Vikas Nigam Ltd. ... Appellant (s)  
Versus  
Gujarat Electricity Regulatory Commission & Anr. ... Respondent (s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan for GUVNL**

**Counsel for the Respondent(s): Mr. Tejas Karia  
Mr. Ramanuj Kumar  
Mr. Surjendu Sankar Das  
Mr. Siddharth Agrawal for R-2**

**Ms. Shikha Ohri with  
Mr. S.R. Pandey, Legal Adviser for  
GERC R-1**

*Contd.....2...*

(2)

**ORDER**

Mr. M.G. Ramachandran, Learned Counsel for the Appellant finished his argument in Appeal Nos. 234 & 235 of 2013.

Post the matter for making reply submissions in Appeal Nos. 234, 235 & 236 of 2013 on **12<sup>th</sup> August, 2014 at 12:30 P.M.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

vt